NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.19/ BB/ 17	-	Hearing	Rule 6 of IB	V.Padmanabhan Vs V Ken consulstancy Pvt.Ltd.

	BB/ 17	-	Hearing	IB	V.Padmanabhan Pvt.Ltd.	Vs V Ken consulstancy
SL. NO.	NAME (IN CAPITAL & PHONE NUMBE	•	REPRI	SENTATION	TO WHOM	SIGNATURE

SHIM FUMARBA.

Petitioner

IKBL

99005A5090

Counsel for petitioner is present. Petitioner himself is present in person. Counsel has filed memo along with information obtained from India Post website to the effect that notice could not be served on the respondent.

List it on 07.09.2017 for further hearing.

MEMBER (J)

MEMBER (T)